

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 141 OF 2018 &**  
**IA NO. 667 OF 2018**

**Dated : 2<sup>nd</sup> May, 2019**

**In the matter of:**

Transmission Corporation of Andhra Pradesh Ltd.	... Appellant (s)
Versus	
Andhra Pradesh Electricity Regulatory Commission & Ors.	... Respondent(s)

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **23.07.2019.**

PS/Court Master

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